this country during 1953 is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 37.]

(b) Specific cases of difficulty in connection with the clearance of personal effects of tourists are invariably looked into, and suitable steps are taken to remove such difficulties as far as possible. Special facilities are granted to the tourists in the matter of quick clearance, restricted examination of baggage, special clearance arrangements, availability of Baggage Declaration form to tourists in transit through Shipping and Aircraft agents. The question of further simplification of Customs formalities is under constant consideration of the Government.

POST-GRADUATE MEDICAL EDUCATION

184. Shri Rishang Keishing: Will the Minister of Health be pleased to state the number of Scheduled Castes and Scheduled Tribes students who were sent for the Post-Graduate Medical Education to U.K. during each of the last five years?

The Minister of Health (Rajkumari Amrit Kaur): None of the candidates selected during the last five years declared themselves as belonging to Scheduled Castes or Scheduled Tribes.

रेलवे दुर्घटनाओं की जांच समिति

१८५. **्रभी नवल प्रभाकर**ः भी एम० एस० अग्रवालः क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या यह सच है कि रेलवे दुर्घंट-नाओं की जांच समिति ने अपना प्रतिवेदन प्रस्तुत कर दिया है; और
- (ख) बदि हां, तो उसकी सिफारिशें क्या हैं?

The Deputy Minister of Railways and Transport (Shri Alagesan):
(a) and (b). Yes and a Committee has been appointed to review the recommendations.

पेरम्बूर में रेल के सवारी विश्वे बनाने का कारकामा

- १८६. श्री नवल प्रभाकर : क्या रेलचे मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या पेरम्बुर में रेल के सवारी डिब्बे बनाने के कारखाने का निर्माण आरम्भ हो गया है;
- (ख) यदि हां, तो यह निर्माण कार्य कबतक पूरा हो जाने की आशा है; और
- (ग) अब तक इस कारखाने के निर्माण पर कितनी राशि व्यय हो चुकी है ?

The Deputy Minister of Railways and Transport (Shri Alagesan):
(a) Yes, Sir.

- (b) By the end of 1955.
- (c) Rs. 1.59,76,448 upto the end of July, 1954.

सावाबाद में टेलीफोन व्यवस्था

१८७. भी दिगम्बर सिंह: क्या संचार मंत्री यह बताने की कृपा करेंगे कि जिला मधुरा (उत्तर प्रदेश) में सादाबाद नामक स्थान पर टेलीफोन व्यवस्था के लगाये जाने के सम्बन्ध में जो जांच की गई थी, उसका क्या परिणाम हुआ ?

The Deputy Minister of Communications (Shri Raj Bahadur): A proposal to open a Public Call Office at Sadabad is under examination and there are reasonable prospects for it to be opened in the near future.

GRAIN COMPENSATION ALLOWANCE TO P. AND T. EMPLOYEES

188. Dr. Satyawadi: Will the Minister of Communications be pleased to state the reasons for recovering overpayments of grain compensation allowance from the P. & T. staff stationed at Simla when the same were waived in respect of the staff of the D. G. P. & T.?